का इतना पीरियड हो जाये, चाहे उस के खिलाफ कोई कम्प्लेन्ट हो या नहीं, उस के बाद उस का ट्रांस्फर हो जाना चाहिये, चाहे वह मेल हो या फीमेल हो। इस से एफी शिएन्सी आयेगी और ऐडमिनिस्ट्रेटिव एबिलिटी भी आयेगी। मैं जानना चाहता हूं कि जिस डाक्टर की तीन साल की सर्विस हो जाय उस को सरकार आटोमेटिकली ट्रांसफर करने को तैयार है या नहीं ?

श्री सत्य नारायण सिंह : मैं तैयार हूँ और माननीय सदस्यों का भी इस में सहयोग चाहता हूँ।

Strike by L I C. Employees

+

*1506. SHRI CHENGALRAYA NAIDU :
SHRI ANBUCHEZHIAN :
SHRI INDRAJIT GUPTA :
SHRI SAMAR GUHA :
SHRI P. GOPALAN :
SHRI VISWANATHA MENON :
SHRI K. RAMANI :
SHRI UMANATH :
SHRI S. K. TAPURIAH :
SHRI K. RAJARAM :
SHRI K. M. MADHUKAR :
SHRI K. P. SINGH DEO :
SHRI TENNETI VISWANATHAM :
SHRI MANIBHAI J. PATEL :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Life Insurance Corporation Employees all over the country went on a one day strike on the 5th April, 1968 to press their demands ;

(b) if so, whether some employees were arrested and certain leaders of the employees were given notices of disciplinary action ;

(c) if so, how many such employees were given notices ; and

(d) the action being taken by Government or by the L. I. C. on their demands ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) Yes, Sir.

(b) and (c). Five employees of the Divisional office of the L. I. C. at Chandigarh were arrested by police on the 9th April, 1968 for alleged acts of violence at the residences of some employees of the L. I. C. who either attended office or took leave on the day of strike. These persons have been suspended pending investigations by the police ; they are now on bail.

(d) It is a matter for the L. I. C. to deal with.

SHRI CHENGALRAYA NAIDU : When the employees of the Indian Airlines went on strike and they incurred a loss of over Rs. 1 crores, afterwards they were taken into service and were treated as on leave. Will the Government show the same concession to these employees of the LIC and withdraw the cases and charge-sheets against them for departmental action etc. ? In view of the strong protest made by the LIC employees, will Government show them the same concession in their salaries and other emoluments ?

SHRI JAGANNATH PAHADIA : All these questions are under consideration of the corporation. But thefive employees who were arrested because of police investigation against them and not on account of participation in the strike.

SHRI CHENGALRAYA NAIDU : If the Government is not going to solve the problem of the LIC employees, there is every danger of these people playing into the hands of the politicians. In view of this, will Government take the necessary action to meet their grievances ?

SHRI JAGANNATH PAHADIA : There is always a course open to everybody for discussion.

SHRI SAMAR GUHA : May I know whether it is a fact that the Divisional Manager of the LIC in Chandigarh is a friend of the police officer and because of that, after four days of the general strike—this word 'intimidation' is always used by the employers when they want io penalise any employee—he used his influence upon

the police officer to arrest these employees? May I know whether it is also a fact that on the 4th and 5th, some LIC workers all over India had a token hunger-strike in Vijay Chowk to meet the Labour Minister to place their demands before him and if so, what has happened to those demands ?

SHRI JAGANNATH PAHADIA : I have no information whether the police officer is a friend of the LIC officer. So far as what happened in Delhi is concerned, it is a separate matter. This is about Chandigarh, not Delhi.

SHRI SAMAR GUHA : It is a general question about LIC employees all over the country.

SHRI JAGANNATH PAHADIA : As I said, the incident is about Chandigarh, not Delhi.

SHRI UMANATH : On the charter of demands, the talks had broken down. On the 5th they were on strike. Now because there is no response from the Chairman, they are going to take a strike ballot and there is going to be a general strike throughout the country. In reply to part (d), the Deputy Minister said, it is a matter for the corporation to deal with. Because of the very attitude of the Chairman, the whole negotiations are stalled. Normally the negotiations take place on the matter of the demands and there are discussions between both parties. Here the Chairman has taken the position that unless the Union reformulate their demands on the basis of a particular pre-determined amount given by the Chairman, they are not going to talk. Because of this the talks had broken down. Will the Deputy Prime Minister advise the Chairman not to take the position of the Union reformulating the demands on the basis of the amount suggested, so that an all-India strike may be averted ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : The hon. member knows that LIC is an autonomous Corporation.

SHRI MADHU LIMAYE : Bogus.

SHRI MORARJI DESAI : There is nothing bogus about it.

श्री मधु लिमये : मैं इसका खुलासा करना चाहता हूं। कई दफा ऐसा हुआ है कि जब एल० आई० सी० के मैनेजर्स ने तैयारी दिखाई है समझौता करने का तो वित्त मंत्रालय ने हस्तक्षेप किया है। उस वक्त स्वायत्तता आटोनोमी की चर्चा नहीं होती है।

श्री मोरारजी देसाई : यह बात जो कही यह सरासर गलत है, यह मुझे कहना चाहिये। इस को इन्होंने कैसे जाना ? बाद में कभी देना नहीं किया है। पहले चर्चा करते हैं तो जरूर सलाह देते हैं। जब पूछते हैं तो राय देते हैं और देनी चाहिये और हमारा फर्ज भी है। और राय क्या देनी है वह भी मालूम नही होगा और आप से थोड़े ही कहूंगा कि क्या राय देनी है......

श्री मधु लिमये : यह बात करने का तरीका है ?

श्री मोरारजी देसाई : जरूर तरीका है। जाहिराना सलाह नहीं दे सकते हैं। इसलिये मैंने कहा है कि क्या सलाह देनी है और क्या नहीं देनी है, इसको मैं किसी को बताने को राजी नहीं और न बताऊंगा। यह भी साफ मैं कर देना चाहता हूं। इस से बड़ा असर दूसरों पर पड़ता है। एक बात कहते हैं तो दूसरा लाभ उठाता है और दूसरी कहते हैं तो तीसरा लाभ उठाता है। लेकिन जो फैसला करना है वह चेयरमैन को करना है और चेयरमैन जो फैसला करेंगे उसको हम सपोर्ट करेंगे।

SHRI UMANATH : What stands in the way of the Finance Minister advising the Chairman that he should not take that attitude of asking the union to reformulate their demands on the basis of the amount suggested by him ?

SHRI MORARJI DESAI : If I consider that the Chairman's attitude is correct, I cannot give him any contrary advice.

SHRI TENNETI VISWANATHAM : Is it not a fact that the LIC Act provides that Government may intervene and give instructions at any time ? If so, why is it called an autonomous corporation ?

SHRI MORARJI DESAI : Autonomy does not mean that Government cannot give directives. But the directives are always in writing, not given orally or behind the back so that nobody knows it. Directives are given about policies, not about day-to-day working. In day-to-day working, there is no question of giving any instructions. Government does not sit in appeal over them. Government issues directives in writing about policies, just as we did about the investment policy and about their general policies. But I cannot go on telling them from day to day what they should do with this or that labour union. That is not possible.

श्री हुकम चन्द कछवाय : जब-जब सरकारी कर्मचारी या बैंक कर्मचारी या कोई अन्य कर्मचारी हड़ताल करते हैं या आन्दोलन करते हैं तब सरकार सभी यूनियनों के प्रतिनिधियों को बुलाकर उन से बात करती है और सरकार ने इस तरह की बात की भी है। मैं जानना चाहता हूं कि जब-जब आपने कर्मचारियों के प्रतिनिधियों को बुलाया हैं तो क्या उसमें आपने जीवन बीमा निगम की यूनियनों के प्रतिनिधियों को भी बुलाया है और उन से बातचीत की है या नहीं ? अगर नहीं की है तो इसका क्या कारण है और क्या कारण है कि आप ने उन को नहीं बुलाया है ? यह भी एक बहुत बड़ा वर्ग है और इसकी भी सारे प्रान्तों में यूनियनें चलती हैं। मैं जानना चाहता हूं कि उनको बातचीत के अन्दर क्यों नहीं बुलाया ?

श्री मोरारजी देसाई : किसी को मैं नहीं बुलाता हूं। जो मिलना चाहते हैं उन को मैं मिलता हूं। वे भी मिलना चाहें तो जरूर मिलूंगा।

SHRI KRISHNA KUMAR CHATTERJEE : The demands of the LIC employees are not being met and there has been a great deal of tension among the employees on account of this. Does the hon. Finance Minister propose that the matter be referred to arbitration, so that there may be an end to this kind of tension in a vital sector ?

SHRI MORARJI DESAI : It is not for me to say ; they are talking about it.

श्री अटल बिहारी वाजपेयी : अभी उप-प्रधान मन्त्री जी ने कहा है कि आर्बिट्रेशन के बारे में विचार करना उन का काम नहीं है। अगर वह यह मानते हैं कि जीवन बीमा निगम और उस के कर्मचारियों के बीच में एक श्रम विवाद पैदा हो गया है तो उसको हल करने का एक यह तरीका हो सकता है कि मध्यस्थता के लिए मामला सौंप दिया जाए। मैं पूछना चाहता हूं कि क्या उप प्रधान मंत्री महोदय इस मामले को श्रम मंत्रालय को सौंपने के लिए तैयार हैं जो इस में से कोई हल निकालने का रास्ता ढूंढे ?

श्री मोरारजी देसाई : श्रम मन्त्रालय का जो धर्म है, वह श्रम मन्त्रालय करता ही रहता है और करता रहेगा। मैं उस में कोई दखल नहीं दूंगा। लेकिन मेरा जो काम है, उसे मैं करूंगा और उसको दूसरे के सुपुर्द नहीं करूंगा।

SHRI SHANTILAL SHAH : Is the Government aware that these strikes are encouraged by the weakness of the LIC management specially with reference to recognised Unions which having agreed to abide by the code of discipline have already committed numerous breaches of the code and still continue to do so and the LIC management takes no action with the result that the strikes are taking place ?

SHRI MORARJI DESAI : There are many causes of strikes. I cannot say this is the only cause of strikes. If weakness of management is seen it is seen because there are questions here of all kinds which create difficulties.

श्री देवेन सेन : क्या यह सही है कि एल० आई० सी० की मुख्य मांग यह है कि ग्राटोमेशन और इलेक्ट्रिक काम्प्यूटर्ज को चालू न किया जाये, क्योंकि उन से कर्मचारियों के सरप्लस हो जाने का खतरा है; यदि हां, तो उस मांग के बारे में सरकार की क्या प्रतिक्रिया है ?

श्री मोरारजी देसाई : यह एक मांग है। ऐसी तो अनेक मांगें हैं। लेकिन इस मांग को मैं कभी कुबूल करने के लिए राजी नहीं हूं।

गैस, एक सस्ता ईंधन

+

*1508. श्री महाराज सिंह भारती :
श्री शिव चरण लाल :

क्या पैट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पैट्रोल के परिष्करण के समय प्राप्त होने वाली गैस को तरल ईंधन में परिवर्तित किया जाता है तथा अपेक्षाकृत सस्ते ईंधन के रूप में उसका उपयोग किया जाता है;

(ख) क्या यह भी सच है कि वर्ष 1970-71 तक इस प्रकार की गैस का उत्पादन करने की हमारी क्षमता 2 लाख टन हो जायेगी किन्तु इस समय हम ऐसे केवल 2000 टन ईंधन का उत्पादन करते हैं तथा शेष क्षमता की उसे जला कर नष्ट कर देते हैं; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) Yes, Sir, A portion of the refinery Gases, consisting of propane and butane can be liquified under pressure and used as fuel under the name of liquified petroleum gas. The other gaseous portions including Methane, the main constituent, cannot be so liquified and are either burnt in the Refinery boilers or flared off.

(b) During 1967, the total production of L. P. G. was 75,239 tonnes. The production was limited mainly by the scarcity of steel cylinders, and the gases not so liquified as a result, were used as fuel in the refinery boilers. By 1971 the demand for L. P. G. is expected to be 155,000 tonnes and this will be met through increased indigenous production.

(c) Does not arise.

श्री महाराज सिंह भारती : शहरों की बढ़ती हुई आबादी और उसमें मालदारों की बढ़ती हुई आबादी के कारण गैस की बड़ी भारी मांग चल रही है। मंत्री जी ने फ़रमाया है कि यह मांग बढ़ कर 1,55,000 टन हो जाने की आशा है। मैं यह जानना चाहता हूं कि क्या यह सच नहीं है कि हिन्दुस्तान के हर बड़े शहर में गैस की एजेन्सी लेने के लिये, और खरीदने के लिए भी, हजारों लोग तैयार हैं ? मंत्री महोदय ने जो मांग बताई है, क्या वह असली मांग से बहुत थोड़ी नहीं है ?

पैट्रोलियम और रसायन तथा समाज कल्याण मंत्री (श्री अशोक मेहता) : इसके बारे में इंडियन पैट्रोलियम इंस्टीट्यूट ने मार्केट सरवे कर के जो फिगर्ज़ बताए हैं, मिनिस्टर साहब ने उन्हीं के बेसिस पर जवाब दिया है।

श्री महाराज सिंह भारती : मंत्री जी का जवाब भी ठीक है और सरवे वालों की फिगर्ज़ भी ठीक हैं। वे लोग पचास, साठ घरों में चले गये होंगे, जो गैस मांगने वाले नहीं होंगे। आज स्थिति यह है कि हिन्दुस्तान के हर शहर में गैस की एजेन्सी मांगने वालों की लाइन लगी है और लोग उसको खरीदना चाहते हैं। मंत्री महोदय ने फ़रमाया कि इस गैस को लिक्विफ़ाइड करने में बड़ी दिक्कत सिलेन्डरों की है क्या यह सच नहीं है कि गैस के लिए जरूरी सिलेन्डर देश में उपलब्ध हैं और देश में बन सकते हैं; यदि वे उपलब्ध नहीं हैं, तो उन को क्यों नहीं बनाया जा रहा है ?